

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2017
IA(I.B.C)/143(KB)2024,
IA(I.B.C)/2109(KB)2023,
IA(I.B.C)/381(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	BERGER PAINTS INDIA LIMITED VS PRECISION ENGINEERS & FEBRICATORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Mr. S.E. Hudeo, Adv.] For the Applicant in IA381/2022
Mr. M.I.A. Lodhi, Adv.]

ORDER

1. Ld. Counsel for the applicant in IA/381/2022 present.
2. IA(I.B.C)/143(KB)2024
 - a. This IA has been filed by the liquidator for placing on record the Progress Report which is at Page No.8 to 21. This IA is accompanied by an affidavit of liquidator is at Page No.5 to 7. This Progress Report is taken on record and this IA is accordingly allowed and disposed of.
3. IA(I.B.C)/381(KB)2022
 - a. Mr. Raj Singhania appearing before the Court and states that he is authorised to represent the liquidator but we do not find any authorisation on record. Therefore, he is directed to produce the authorisation by way of affidavit within three days.
 - b. Post this matter again on **03.05.2024**.

4. IA(IBC)/2109(KB)2023
a. Post this IA on **03.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)